

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 319 of 2013

Dated : 16th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

ORDER

It is represented that all the Respondents have been served and affidavit of service has been filed. Nobody has entered appearance on behalf of the Respondents.

Post the matter on **12.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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